

Tribal Living in Hills of Wynad in Kerala

705 SHRI CHANDRAPPAN : Will the Minister of EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRI) be pleased to state -

(n) whether Government are aware that the tribal population living in the hills of Wynad in Kerala is under conditions of extreme poverty and backwardness ;

(b) whether the facilities for health-care and education in that area are hardly sufficient ; and

(c) if so, the steps proposed to be taken by Government for improving their living conditions ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRALAYA MEN UP-MANTRI) (SHRI K. S. RAMASWAMY) (a) to (c). The information is being collected from the State Government and it will be laid on the Table of the Sabha, when received.

Proposal to Develop Azhikkal Port in Kerala

706. SHRI CHANDRAPPAN : Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWAHAN MANTRI) be pleased to state :

(a) whether there is any proposal before Government to develop Azhikkal Port in Kerala ,

(b) if so, the detail thereof ; and

(c) if not, the reasons thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) :

(a) and (b). Azhikkal is not a major port. The executive responsibility for development of ports other than major ports vests in the concerned State Government. The Government of Kerala have intimated that the following schemes have been provided under the Fourth Five Year Plan for Azhikkal Port .—

Name of the Scheme	Provision (Rs. in lakhs)
1. Providing a lighted fairway buoy for entrance channel	0.50
2. Two sets of mooring buoys inside the river basin for coastal steamers	6.00
3. Two mooring boats	0.40
4. One Pilot Launch	3.00
5. One Light House	2.50
(c) Does not arise.	

Utilization of Central Grants by States Sports Councils for Construction of Sports Stadia and Organisation of Coaching Camps

707. SHRI CHANDRAPPAN : Will the Minister of EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRI) be pleased to state :

(a) whether only 31% of the funds earmarked by Central Government for grants to the State Sports Councils for the construction of Stadia and organisation of coaching camps could be spent in the last financial year ;

(b) if so, the reasons for the shortfall in utilisation of the funds ; and

(c) the steps taken to ensure full utilisation of the funds allotted for the purpose.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRALAY MEN UP-MANTRI) (SHRI K. S. RAMASWAMY) : (a) Yes, Sir.

(b) The revised IV Plan scheme for grants to State Sports Councils was approved by the Government of India in June, 1970 and announced to the State Sports Councils on 18.6.70. Central assistance under the Scheme is limited to a percentage of the cost of the project subject to specified ceilings and the State Sports Councils will have to find the balance of funds before applying for Central assistance. In some cases land had also got to be acquired. This took time and resulted in nonutilization of the budget provision in full.

(c) In order to impress upon the State Sports Councils to avail of these schemes more effectively, Zonal Conferences were held last year. The State Education Secretaries have also been addressed on this point. Recently a Conference of the Representatives of the State Sports Councils was held at Patiala, where this point was again stressed. During the first month of 1971-72, a sum of Rs. 2,12,682/- out of this year's budget provision of Rs. 10 lakhs has been released.

Appointment in National Council of Educational Research and Training

708. SHRI SAROJ MUKHERJEE: Will the Minister of EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRI) be pleased to state :

(a) whether the staff of the National Council of Educational Research and Training (NCERT) protested against the bypassing of the senior staff for appointments to higher posts ; and

(b) the reaction of Government thereon ?

THE DEPUTY MINISTER IN THE

MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRALAYA MEN UP-MANTRI) (SHRI D. P. YADAVA) : (a) and (b). The council had a proposal to recruit two Assistant Secretaries from amongst qualified and experienced Section Officers of the Ministry. Certain representations were received in this regard from the Council's staff. These are under consideration.

Expansion of Alleppy Port in Kerala

709. SHRI A. K. GOPALAN: Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWAHAN MANTRI) be pleased to state :

(a) whether Government are considering to expand the Alleppy Port, Kerala ;

(b) if so, the details thereof ;

(c) whether Government have received any representation with regard to this ;

(d) if so, the action taken by Government thereon ; and

(e) if no action has been taken, the reasons for the same ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING & TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) : (a) and (b). Alleppy is not a major port and the executive responsibility for development of ports other than major ports vests in the concerned State Government. The Government of Kerala have reported that Alleppy is an open anchorage, fair weather port. Commensurate with the existing and potential traffic requirements, the State Government have provided the necessary facilities which are being effectively maintained.

The schemes provided for in the Fourth Five Year Plan relate to the provision of one 200 HP tug costing Rs. 5 lakhs